Development and maintenance of NHs in Gujarat

2902. SHRI KANJIBHAI PATEL: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Government of Gujarat has submitted a proposal of Rs. 392.56 crore for the development and maintenance of various National Highways, but estimate of only Rs. 121.40 crore has been approved; and
- (b) if so, by when the remaining amount is likely to be approved and released for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH): (a) and (b) Government of Gujarat had submitted the proposals of Rs. 392.56 crore. Of these, estimates of Rs. 226.14 core have been sanctioned in the year 2009-10 based on availability of funds and inter-se-priority and the remaining estimates have been retuned to the State Government.

Completion of highway between Delhi and Haridwar

2903. SHRI JAIPRAKASH NARAYAN SINGH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that there is slow progress of laying of highway between Delhi and Haridwar;
 - (b) if so, the reasons therefor;
- (c) whether Government has plans to complete the highway before the Commonwealth Games, 2010; and
 - (d) if not, the reasons therefor and by when the highway will be fully constructed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R. P. N. SINGH): (a) and (b) Delhi - Meerut section of NH-58 is already 4-laned. Four laning work of Meerut -Muzaffarnagar section of NH-58 was awarded on Build, Operate & Transfer (BOT) (Toll) basis with scheduled date of completion as March, 2009. The physical progress achieved is 78% till March, 2010. The project is targeted for completion by August, 2010. The reasons for delay are delay in land acquisition, forest clearance, approval from Railways regarding Road Over Bridges (ROBs) and the stoppage of work for 8 months due to unexpected crisis of M/s Maytas Infra. Fourlaning work of Muzaffarnagar-Haridwar section of NH-58 has been awarded on BOT (Toll) basis on 24th February, 2010.